

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3866
ANSWERED ON:31.07.2009
FOREST RIGHTS ACT
Dharmshi Shri Babar Gajanan

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has received any representation from wildlife Non-Governmental Organisations (NGOs) and conservationists against the implementation of the Forest Rights Act;
- (b) if so, the details thereof;
- (c) whether the Government has set up any Committee to review the said Act;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

- (a) & (b): The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 has been notified for operation with effect from 31st December, 2007. After operationalisation of the Act, the Ministry of Tribal has not received any representation from wildlife Non-Governmental Organisations (NGOs) and conservationists against the implementation of the Act.
- (c): No, Sir.
- (d) & (e): Do not arise.